

West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 28.07.2025

ORDER NO. 142 of 2025

Hon'ble President is pleased to order the sitting commencing from **04.08.2025** to **31.10.2025** for **CESTAT**. **Bangalore** as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 04.08.2025	Dr. D. M. Misra, Hon'ble Member (Judicial) and Ms. R. Bhagya Devi, Hon'ble Member (Technical)	Customs and Service Tax Division Bench matters
to 31.10.2025	Mr. P. A. Augustian, Hon'ble Member (Judicial) and Mr. Pullela Nageswara Rao, Hon'ble Member (Technical)	Excise Division Bench matters

Note:

- 1. In the event of leave/tour of any Member in a Division Bench, the matters will be taken up by the other available Division Bench and the other Member in the Division Bench will hear Single Member cases.
- 2. Whenever, a Judicial Member of one Division Bench and the Technical Member of the other Division Bench is on leave/tour, the available Judicial Member and Technical Member will form the Division Bench and hear all the Division Bench lists till such time one of the Members rejoins after the leave/tour period.
- All part heard matters are released for fresh hearing before the regular bench.
- 4. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" / "court proceedings".

By Order,

(Mukesh Gupta) Deputy Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, Bangalore/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Bangalore /Bar Association, Bangalore /O/o Commissioner (AR), Bangalore /Notice Board/Website/Guard File/Office Copy.

Deputy Registrar

F.No. 01(03)/Roster/CESTAT/2025/Part-II

Customs, Excise and Service Tax Appellate Tribunal

West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 28.07.2025

ORDER NO. 143 of 2025

Hon'ble President is pleased to partially modify the roster order no. 106 of 2025 for

CESTAT. Allahabad from 04.08.2025 to 06.08.2025 as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From	Mr. P. K. Choudhary, Hon'ble Member (Judicial) and	Customs, Excise and Service
04.08.2025	Mr. A. G. Shakkarwar, Hon'ble Member (Technical)	Tax Division Bench matters
to		
06.08.2025		

Note:

1. In the event of non sitting of the Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" /"court proceedings".

By Order,

(Mukesh Gupta) Deputy Registrar

Copy to:-

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Deputy Registrar